NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose *	Section	Name of the Parties M/s. / Mr.
IA 06/17 in CP 06/17	-	Hearing	58	Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.

NAME (IN CAPITAL) SL.

NO.

SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

D. NAGEST BARD ADVOCATE 94444 OBSZE

Counsel petitioner is absent. Counsel for R-1 is present. He has filed counter. Counsel for R-2 is present. He has filed a memo adopting the counter filed on behalf of R-1.

For hearing, list it on 08.09.2017.

MEMBER (J)

MEMBER (T)